

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**  
**CONSOLIDATED CAUSE LIST OF SA/MA/PRONOUNCEMENT FOR FRIDAY 06.12.2024**

**COURT ROOM NO. ( 1 )**      **I Before Hon'ble Justice (Retd.) C V Bhadang, President & Shri B R Baskaran, AM**

**Webex Meeting Number : 26409748872      Password 2024**

1    MA 243/M/24                      M/s. Ravi Developments                      D/Hon'ble  
President

**Cases fixed for Direction and Fixing the Date of Hearing**

1	MA 153/M/15	M/s. Shaw Wallace Finance Services Ltd.	B/-
2	MA 177/M/15	Smt. Pratibha H Mehta	C/-
3	MA 203/M/15	SAB Miller India Ltd.	K/-
4	MA 190/M/16	M/s. Edelweiss Securities Ltd.	I/-
5	MA 260/M/16	M/s. Magnate Marketing Services Pvt. Ltd.	B/-
6	MA 309/M/16	M/s. Dish Hospitality Pvt. Ltd.	D/-
7	MA 392/M/16	Reliance Industries Ltd.	I/-
8	MA 318/M/17	M/s. Midas Event Pvt. Ltd.	B/-
9	MA 319/M/17	M/s. Midas Event Pvt. Ltd.	B/-
10	MA 321/M/17	Maestro Ventures Pvt. Ltd.	H/-
11	MA 27/M/17	Shri Utkal J Sanghvi	F/-
12	MA 42/M/17	Reliance Industries Ltd.	I/-
13	MA 43/M/17	Reliance Industries Ltd.	D/-
14	MA 92/M/17	Smt. Kailash Chandra Suwal Ramuka	A/-
15	MA 157/M/17	M/s. Goldwin Healthcare Pvt. Ltd.	G/-
16	MA 185/M/17	S K Brothers	A/-
17	MA 228/M/17	Shri Dhiraj F Singh	I/-
18	MA 232/M/17	M/s. Dunnimaa Engineers and Drivers Enterprises Pvt. Ltd.	D/-
19	MA 254/M/17	M/s. Arc Line Mauritius	I/-
20	MA 286/M/17	M/s. Shoppers Stop Ltd.	G/-
21	MA 727/M/17	M/s. B.N.Exports	J/-
22	MA 352/M/17	Godrej Investment Pvt Ltd.	G/-
23	MA 357/M/17	M/s. Edelweiss finance & Investments Ltd.	E/-
24	MA 358/M/17	Watson Pharma Pvt, Ltd.	K/-
25	MA 375/M/17	M/s. Privi Life	I/-

**COURT ROOM NO. ( 2 )**      **I Before S/Shri Saktijit Dey, VP & N K Billaiya, AM**

1-7    ITA 1786 to 1792/M/23    Nilesh Shamji Bharani (Pron)                      B/AM      04.12.24

**II Before S/Shri Saktijit Dey, VP & Girish Agrawal, AM**

1	SA 123/M/24 (ITA 5993/M/24)	Smart Cube India Pvt. Ltd.	H/-
2	SA 124/M/24 (ITA 6113/M/24)	Shri Mafatlal Bhagraj Jain	D/-

**COURT ROOM NO. ( 3 )****I Before S/Shri B R Baskaran, AM & Anikesh Banerjee, JM**

1 MA 209/M/24 Kaku Tulsidas Bhatia E/JM

**II Before S/Shri B R Baskaran, AM & Raj Kumar Chauhan, JM**

1 ITA 3525/M/24 Rahul J Jain (for Clarification) D/-  
2 ITA 1955/M/24 Mukesh M Trivedi (for Clarification) D/-  
3 ITA 2700/M/24 Navbharat Potteries Pvt. Ltd. **(E-Filed)** (for Clarification) B/-

**COURT ROOM NO. ( 4 )****I Before Smt. Beena Pillai, JM**

1 MA 176/M/24 Directi Internet Solutions Pvt. Ltd. SMC/-

**COURT ROOM NO. ( 6 )****I Before S/Shri Om Prakash Kant, AM & Rahul Chaudhary, JM**

1 MA 142/M/24 Core Jewellery Pvt. Ltd. C/AM  
2 MA 218/M/24 M/s. Balaji Bullions & Commodities (I) Pvt.. Ltd. B/AM

**II Before S/Shri Om Prakash Kant, AM & Raj Kumar Chauhan, JM**

1 ITA 2263/M/24 M/s. C M Bright Bars Pvt. Ltd. (for Clarification) C/-

**COURT ROOM NO. ( 7 )****I Before Shri. N K Choudhry, JM & Amarjit Singh, AM**

1 ITA 1896/M/24 Gammon Neelkanth Realty Corporation G/-  
**(E-Filed)** (PH)  
2 ITA 1897/M/24 Gammon Neelkanth Realty Corporation G/-  
**(E-Filed)** (PH)

**II Before Shri. N K Choudhry, JM & Omkareshwar Chidara, AM**

1 MA 245/M/24 Ms. Aasha Hemant Ranawat A/AM

**COURT ROOM NO. ( 8 )****I Before S/Shri. Amarjit Singh, AM & Anikesh Banerjee, JM**

1 ITA 487/M/24 Macrotech Developers Ltd. (for Clarification) E/-

**II Before Shri. Amarjit Singh, AM & Smt. Kavitha Rajagopal, JM**

1-8 MA 62 to 69/M/22 Bhanwarlal M Jain B/JM  
9-12 MA 72 to 75/M/19 Tata Industries Ltd. (High Court Direction) E/-

**III Before S/Shri Amarjit Singh, AM & Rahul Chaudhary, JM**

1 ITA 2169/M/24 Bennett Coleman & Co. Ltd. (for Clarification) B/-

**COURT ROOM NO. ( 9 )****I Before Smt. Kavitha Rajagopal, JM & Shri Girish Agrawal, AM**

1	MA 220/M/24	Ajiv Yashwant Patil	A/JM
2	ITA 3100/M/24	Sajjan India Ltd. (for Clarification)	G/-
3	ITA 3305/M/24	GalxosmithKline Pharmaceuticals Ltd. (for Clarification)	G/-
4	ITA 3306/M/24	GalxosmithKline Pharmaceuticals Ltd. (for Clarification)	G/-
5	ITA 461/M/24	Goma Process Technologies Pvt. Ltd. (for Clarification)	G/-

**COURT ROOM NO. ( 5 )****I Before Shri N K Choudhry, JM & Ms. S Padmavathy, AM**

1	ITA 3/M/21	Rajesh R Dake (for Clarification)	D/-
2	CO 44/M/23	Rajesh R Dake (for Clarification)	D/-

**II Before Shri Anikesh Banerjee, JM & Ms. S Padmavathy, AM**

1	ITA 975/M/24	Jyoti Mehta (PH)	F/-
2	ITA 42/M/24	Jyoti Mehta (PH)	F/-

**COURT ROOM NO. ( 11 )****I Before S/Shri Sandeep Singh Karhail, JM & Girish Agrawal, AM**

1	MA 240/M/24	Markolines Infra Pvt. Ltd.	D/JM
2	MA 241/M/24	Markolines Infra Pvt. Ltd.	D/JM
3	MA 256/M/24	Markolines Infra Pvt. Ltd.	D/JM

**The following case is adjourned to 13.12.2024**

1	MA 534/M/23	M/s. Someshwar Spun Pvt. Ltd.	G/JM
2	MA 168/M/24	M/s. Bofa Securities India Ltd. (Formerly Known as DSP Merill Lynch Ltd.)	K/JM
3	MA 169/M/24	M/s. Bofa Securities India Ltd. (Formerly Known as DSP Merill Lynch Ltd.)	K/JM
4	MA 626/M/23	M/s. Nirvana Reality Ventures	B/JM
5	MA 152/M/24	M/s. Khandelwal Laboratories Pvt. Ltd.	E/JM
6	ITA 701/M/24	Jean Christophe Pierre Andre Letellier (for Clarification)	F/-
7	MA 188/M/24	M/s. Aishwarya Publication Pvt. Ltd.	A/AM

  
ASSISTANT REGISTRAR